

Annexure**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016****Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on:**

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				0				NA	
2	Liquidation costs incurred till date		33265		33265				NA	
3	Secured financial creditors	1	35,45,10,583	1	35,45,10,583	0	0		1	
4	Unsecured financial creditors	0	-	-	-	0	0		2	
5	Operational creditors (Workmen)	0	-	-	-	0	0		3	
6	Operational creditors (Employees)	0	-	-	-	0	0		4	
7	Operational creditors (Government Dues)	3	24,94,82,903	3	24,94,82,903		0		5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	16,12,27,738	1	16,12,27,738	0	0		6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	-	-	-	0	0		7	
Total		5	76,52,21,224	5	76,52,21,224					

Annexure-1

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023);
List of stakeholders as on: 01.12.2023

List of secured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Union Bank Of India	21.11.2023	35,45,10,582.69	35,45,10,582.69	CC,Loan+Int	0	No	0	10,08,72,000	46.52	0	0	0	0	

Annexure-2

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

List of unsecured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
Nam							0	0	0	0	

Annexure-3

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

List of operational creditors (Workmen)

(Amount in
₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
	Nil												

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

Annexure-4

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
	NIL												

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

Annexure-5

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	CGST	Central	08.11.2023	23,04,26,171.00	23,04,26,171.00	SCN dues	0	No	30.24	0	0	0	0	0
2	GST	State	24.11.2023	1,65,28,002.00	1,65,28,002.00	VAT assessment dues AY 2009-2013	0	No	2.17	0	0	0		
3	Income tax department	Central	30.11.2023	25,28,730.00	25,28,730.00	Demand Notices for AY 2011-		No	0					
				24,94,82,903.00	24,94,82,903.00									

Annexure-6

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	MSEDCL	08.11.2023	161227738	161227738	Supply Dues+Penalty+Int+Legal Chs	62738986	No	NIL	21.07	Nil	Nil	Nil	Nil	
2						0		NIL		Nil	Nil	Nil	Nil	
3						0		NIL		Nil	Nil	Nil	Nil	Nil
4						0		NIL		Nil	Nil	Nil	Nil	

Annexure-7

Name of the corporate debtor: **Vikram Iron And Steel Company Private Limited** Date of commencement of liquidation: **17.10.2023**(received on**18.10.2023**); List of stakeholders as on: **01.12.2023**

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
	nil														

Name of the corporate debtor: **Vikram Iron And Steel Company Private Limited** Date of commencement of liquidation: **17.10.2023**(received on**18.10.2023**); List of stakeholders as on: **01.12.2023**